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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI**


No. 19416-19502
/Circulation/Genl./West/THC/2025

Dated, Delhi the 10/7/25

Sub.:- Notification to remove name of advocates from The Roll of the Bar Council of Delhi.

Forwarded copy of Endorsement Letter No. 42527-42662/Genl./Misc./Circulation/2025 Dated 02.07.2025 received along with its enclosure i.e. copy of Notification Bearing Ref. No. 196/Gen/SF/2025 Dated 06.06.2025 and Bearing Diary No. 3559/B Dated 09.06.2025 of Col. Arun Sharma (Retd.), Honorary Secreary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi – 110049, on the subject cited above, from Mr. Anil Antil, Ld. Officer Incharge, General Branch, (C)/Ld. District Judge – 15, Central, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Endorsement Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court)– 05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 42527-42862 /Genl./Misc./Circulation/2025

Dated, Delhi the 02 JUL 2025

Sub:- Notification to remove name of advocates from The Roll of the Bar Council of Delhi.


Forwarded a copy of the Notification bearing Ref No. 196/Gen/SF/2025 dated 06/06/2025, and bearing diary No. 3559/B dated 09/06/2025 received from Col, Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.


(ANIL ANTIL)

Officer In-Charge, General Branch, (C),
District Judge-15, Central
Tis Hazari Courts Delhi.

Encl. As above

Relate (Genl.)

10/07/25

18/6/25



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Web : www.delhibarcouncil.com

BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. 196/Gen/SF/2025

Dated : 06.06.2025

NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated 24.01.2025 passed by the Disciplinary Committee of Bar Council of India, Mr. Rishabh Sethi {Enrolment No. D/3837/2017} R/o D-111-D, D-Block, Shakarpur Delhi, has been removed from the roll of Bar Council of Delhi U/s 35 (3) (d) of the Advocate Act, 1961 with compensatory cost of Rs.1,00,000 (One) lakh to be paid to the complainant.

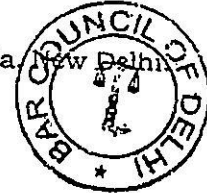
The removal of Mr. Rishabh Sethi {D/3837/2017} from the roll of the Bar Council of Delhi shall come into force with effect from the date of notification i.e. 06th June, 2025.

This has emanated from the Bar Council of India Tr. Case No. 852/2023 titled Ms. Parshvi Nidhi Singh Versus Mr. Rishabh Sethi.

Col. Arun Sharma (Retd.)
Secretary

Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts, in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Ms. Parshvi Nidhi Singh, 101, Satya Silver Oak, 04th Cross Kondappa Layout, Kaggadspura, CV, Raman Nagar, Bangalore-560093.
13. Mr. Rishabh Sethi {Enrolment No. D/3837/2017} R/o D-111-D, D-Block, Shakarpur Delhi (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)



ORC (Gen. Sec.)

A. D. J. (H.O.) (Off.)
13/06/25

B.O. : 1-F, Lawyers' Chambers, High Court of Delhi, New Delhi-110 003 Ph.: 011-23387701